

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 409
CP/57/ND/2024

IN THE MATTER OF:

Sector 113 Gatevida Developers Private Limited	...	Applicant
Versus		
The Registrar Of Companies Nct Of Delhi & Haryana	...	Respondent

Under Section 441.

Order delivered on 09.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Gursat Singh, Mr. Piyush Upadhyay, Adv.
For the ROC : Ms. Jyoti Khurana, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant is present physically. Ld. Counsel for the ROC is also present physically and submitted that she has filed the report and the same is on board. List the matter for further arguments on **23.04.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)